

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:5230  
ANSWERED ON:05.09.2011  
CLOSER OF TIRUPUR TEXTILE UNITS  
Lingam Shri P.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether several textile units in Tirupur, Tamil Nadu engaged in manufacturing textile products have been closed due to Madras High Court orders as they were reported to be polluting the Noyyal river;
- (b) if so, the details thereof alongwith number of workers rendered unemployed and total loss of textile exports incurred as a result thereof; and
- (c) the corrective steps taken by the Government to revive the Tirupur textile industry and rehabilitation of workers who have lost their job?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a): Yes Madam. In pursuance of the orders of Madras High Court, water and power supply to 18 CETPs with 754 dyeing and bleaching units and 68 IETPs was disconnected as they did not fulfil zero liquid discharge conditions for effluent treatment.
- (b): Tirupur Exporters Association has represented to Government that export revenues of Rs. 1100 crore were lost and job losses of nearly 100,000 workers has taken place, due to closure of Dyeing units in Tirupur.
- (c): The Government in consultation with the Government of Tamil Nadu has constituted a 12 member High Level Inter Ministerial Committee under the Chairpersonship of Secretary (Textiles) to address the financial, environmental and textiles related issues of the Tirupur textiles Industry.